

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO. 104/2022 (SZ)**

**IN THE MATTER OF:**

Girish NP

...APPLICANT

Versus

State of Karnataka and others

...RESPONDENTS

**INDEX**

<b>S. No</b>	<b>Particulars</b>	<b>Page No.</b>
1.	Report on Behalf of Deputy Commissioner, Bengaluru Rural District	<b>1-2</b>
2.	<b><u>Annexure R-1</u></b> True Copy of Letter of Acceptance dated 02.05.2025	<b>3-4</b>

**Filed by**



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**Date: 03.03.2025**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO. 104/2022 (SZ)**

**IN THE MATTER OF:**

Girish NP

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**REPORT ON BEHALF OF THE DEPUTY COMMISSIONER,  
BANGALORE RURAL DISTRICT, KARNATAKA (RESPONDENT  
NO. 6)**

**MOST RESPECTFULLY SHOWETH:**

1. The Deputy Commissioner, Bangalore Rural District submits his report as follows:

**Re: Shifting of UGSS Line**

2. It is submitted that, the shifting of the UGSS line from Nagarakere work has been taken up by KUIDFC, Bangalore. The Chief Engineer and Task Manager, Jalashuddhi Mission(UWM)-PMU, KUIDFC, Bangalore has issued the Letter of Acceptance (LOA) dated:25-02-2025 to the successful bidder for the said work. True copy of Letter of Acceptance dated 25.02.2025 is annexed herewith as **Annexure-R1**.
3. The Contractor shall submit Performance Security deposit within 20 days of receipt of LOA.
4. It is humbly submitted that as per the tender conditions of the work shifting of UGD lines from Nagarakere beyond buffer zone in D cross Road execution time period is 09 months after issuing of Work order to the successful Bidder.

**Re: The construction of the STP as follows**

5. It is submitted that KUWS&DB has prepared DPR of Rs. 57.70 Crores for Providing Outfall Sewer line Including Wet well and 21 MLD STP at Doddaballapur city (Considering Bhashettihalli Town Sewage water) and the DPR is submitted to Urban Development Department to obtain Administrative approval and also release of the Fund. The proposal is verified and sent to Finance Department for the release of Fund by Urban Development Department.

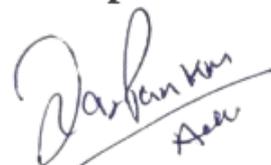
6. It is humbly submitted that, Demi official Letters (DO) has been written to Secretary, Urban Development Department on 02-08-2024 and 03-03-2025 to obtain Administrative approval and also release of the Fund at the earliest.



**DEPUTY COMMISSIONER**  
**BANGALORE RURAL DISTRICT**  
Deputy Commissioner  
Bangalore Rural District

**Date: 03.03.2025**

**Darpan KM**



**Standing Counsel**  
**State of Karnataka**



No: KUIDFC/UWM/63/DBPR/2024-25

Date:25.02.2025

### Letter of Acceptance

To,

M/s Sudhanva Engineers & Builders  
No:1298, 13<sup>th</sup> Main,5<sup>th</sup> A Cross,  
Judicial Layout, Yelhanka,  
Bengaluru-560065.

**Sub:** Construction of trunk sewer line in D crossroad in **Doddaballapur City** under NGT Compensation Fund on DBOT model- **Letter of Acceptance**

**Ref:** Tender Notification No:ಕೆಯುಐಡಿಎಫ್‌ಸಿ/ಯುಡಬ್ಲ್ಯೂಎಂ/37/ಟೆಂಪ್ರ/2024-25/10 ದಿನಾಂಕ:24.10.2024

This is to notify that, your proposal for execution of the "Construction of trunk sewer line in D crossroad in **Doddaballapur City** under NGT Compensation Fund on DBOT model" for total contract price of **Rs.4,59,59,301.00** /- (Rupees Four Crores fifty nine lakh fifty nine thousand three hundred and one only, exclusive of GST) as corrected and modified in accordance with the Instructions to Tenderers is here by accepted. In this total amount, the CAPEX amount is **4,59,59,301.00** /-

You are hereby requested to submit the performance security deposit in the form detailed Clause 25.5 of ITT and Clause 44 of the Conditions of Contract and section 10 "Format of Bank Guarantee" for an amount of **Rs.22,97,965/-** (Rupees Twenty two lakh ninety seven thousand nine hundred and sixty five only ) for CAPEX within 20 days of the receipt of this letter of acceptance valid up to 30 days from the date of expiry of Defects Liability Period i.e. up to 23.01.2027

And also submit the contract agreement paper as per the Karnataka-Rule based Auto calculation of SD Amount, article file (i-d) (ii) refer detailed in the clause 28.3. Agreement stamp duty amount **Rs.27,500/-** and also submit the Rs.500/- indemnity bond.

ನೋಂದಾಯಿತ ಕಛೇರಿ : ನಗರಾಭಿವೃದ್ಧಿ ಭವನ, # 22, 17ನೇ 'ಎಫ್' ಅಡ್ಡರಸ್ತೆ, ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆ, ಇಂದಿರಾನಗರ, 2ನೇ ಹಂತ, ಬೆಂಗಳೂರು-560 038

Regd. Office : Nagarabhivruddi Bhavan, # 22, 17th 'F' Cross, Old Madras Road, Indira Nagar 2nd Stage , Bengaluru-560 038.

Phone : 080-25196124-129 Fax : 080-25196110 E-mail : info@kuidfc.com, website : www.kuidfc.com

PAN : AAACK6953F TAN : BLRK01111F GST No. : 29AAACK6953F1ZC CIN : U85110KA1993SGC014869.

ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ.



**KUIDFC**

Further here by informed to sign the contract, failing which action will be taken as stated in Para 29.3 of ITT.

  
**Chief Engineer & Task Manager  
Jalashuddhi Mission(UWM)-PMU  
KUIDFC, Bengaluru**

**Copy to:**

The Managing Director, KUIDFC, Bengaluru for kind information.